



NATIONAL LOK ADALAT CAUSELIST For Saturday The 8<sup>th</sup> February 2020

COURT NO. 2

SINGLE BENCH (BENCH ID-24731)

AT 11:00 AM

HON'BLE MR. JUSTICE B. B. MANGALMURTI

**Lok Adalat**

|  |             |   |   |  |
|--|-------------|---|---|--|
| 1  | MA/73/2010  | ISHRAIL MIAN AND ANR<br><b>vs</b><br>AJAY KUMAR SHARMA AND ORS.   | VISHAL KUMAR TRIVEDI                            | P.C.SINHA<br>ALOK LAL  |
| IA NO, 1402/2010 (For 0)<br>MOTOR VEHICLES ACT, 1988 |             |   |   |  |
| 2  | MA/149/2010 | SMT.SUBHADRA DEVI AND ORS<br><b>vs</b><br>ASHOK KUMAR SAW AND ORS   | ARVIND KUMAR LALL                               | HARENDRA KUMAR SINGH   |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| 3  | MA/90/2011  | SAHNAJ KHATOON AND ORS<br><b>vs</b><br>BHAGWAN RAY AND ORS  | ARVIND KUMAR LALL                               | PRATYUSH KUMAR<br>MANISH KUMAR   |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| 4  | MA/131/2011 | BR.MANAGER, ORIENTAL INSURANCE<br><b>vs</b><br>JUHLANI DEVI AND ORS   | ALOK LAL  | MANOJ KUMAR SAH<br>VIVEK KUMAR   |
| IA NO, 1904/2011 (For 0)<br>MOTOR VEHICLE-00         |             |   |   |  |
| 5  | MA/177/2011 | HASIN KHAN □ MD.SAMSUDDIN<br><b>vs</b><br>ARUN KUMAR VERMA AND ANR  | ARVIND KUMAR LALL                               | D.C.GHOSE<br>CHETAN K. NAGESH  |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| 6  | MA/198/2011 | SMT.SUNITA CHOUDHARY AND ORS<br><b>vs</b><br>MD.AKHTAR AND ANR  | ARVIND KUMAR LALL                               | GANESH C. JHA  |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| <b>wt7</b>   | MA/185/2011 | ORIENTAL INSURANCE CO.LTD.<br><b>vs</b><br>SUNITA CHOUDHARY AND ORS   | ALOK LAL<br>SANTOSH KUMAR                       | CHANDRA S. PRASAD<br>ARVIND KR LALL<br>CHETAN K. NAGESH                          |
| MOTOR VEHICLE-00                                     |             |   |   |  |
| 8  | MA/93/2012  | KALOSTICA KUJUR<br><b>vs</b><br>PAWAN KUMAR MANTRI AND ORS.   | S.K.SHARMA                                      | HARENDRA KR SINGH<br>ASHOK KR JHA<br>BASAV CHATTERJEE<br>RAHUL SABOO             |
| MOTOR VEHICLE-00                                     |             |   |   |  |
| 9  | MA/224/2012 | ORIENTAL INSURANCE COMPANY<br>LIMITED THROUGH ITS INCHARGE<br>LEGAL CELL SRI A K GUPTA<br><b>vs</b><br>KAUSHALYA DEVI AND OTHERS    | BIBHASH SINHA<br>RAUNAK SAHAY<br>AJAY KUMAR SAH | MANOJ KUMAR SAH<br>VIVEK KUMAR   |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| 10   | MA/163/2013 | ORIENTAL INSURANCE COMPANY<br>LIMITED REPRESENTED THROUGH ITS<br>DIVISIONAL MANAGER<br><b>vs</b><br>ANJU DEVI AND ORS               | PRATYUSH KUMAR                                  | MANISH KUMAR<br>J.P.PANDEY<br>JITENDRA TRIPATHI                                  |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| 11   | MA/265/2013 | ORIENTAL INSURANCE COMPANY LTD<br>REPRESENTED THROUGH ITS SR<br>DIVISIONAL MANAGER<br><b>vs</b><br>MANOHAR LAL DEOGAM AND ORS       | GANESH C. JHA                                   | AMIT KR VERMA<br>RANJAN KUMAR<br>KAUSTAV PANDA<br>AJAY KUMAR SAH<br>ARPAN MISHRA |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |
| 12   | MA/326/2013 | ORIENTAL INSURANCE COMPANY<br>LIMITED THROUGH ALOK KUMAR<br>SINGH SENIOR DIVISIONAL MANAGER<br><b>vs</b><br>RASHIDA KHATOON AND ORS | BIBHASH SINHA<br>ARPAN MISHRA                   | PRATIUSH LALA<br>AMRESH KUMAR<br>BIRENDRA KUMAR<br>MD. ZAID AHMED                |
| MOTOR VEHICLES ACT, 1988                             |             |   |   |  |

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| 13          | MA/397/2013   | TETRI ORAIN AND ORS<br><b>vs</b><br>DIVISIONAL MANAGER BAJAJ ALLIANZ<br>GENERAL INSURANCE COMPANY LTD<br>AND ANR                           | MR.ASHUTOSH ANAND<br>BINIT CHANDRA<br>AJAY KR MISHRA  | RAJESH KUMAR<br>SIDDHARTHA JYOTI ROY  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| 14          | MA/401/2013   | UNITED INDIA INSURANCE COMPANY<br>LIMITED THROUGH ITS EPUTY<br>MANAGER<br><b>vs</b><br>NARENDRA PRASAD SAHU ALIAS<br>NARENDRA SAHU AND ORS | RAJIV R. CHAKRAVORTY<br>BASAV CHATTERJEE  |   |
|             | IA NO, 9085/2013 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988 |  |   |   |
| 15          | MA/20/2014  | NARENDRA PRASAD SAHU ALIAS<br>NARENDRA SAHU<br><b>vs</b><br>LAXMAN YADAV AND ANR   | BINIT CHANDRA<br>ANSHUMAN KUMAR<br>NIKHIL RANJAN  | GANESH C. JHA   |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| 16          | MA/22/2014  | UNITED INDIA INSURANCE CO LTD<br>THROUGH BRANCH MANAGER<br><b>vs</b><br>NAZMON KHATOON AND ORS   | MR.ASHUTOSH ANAND   | M. K. HABIB   |
|             | IA NO, 515/2019<br>MOTOR VEHICLES ACT, 1988                   |  |   |   |
| 17          | MA/132/2014   | RENUKA DEVI AND ORS<br><b>vs</b><br>THE UNITED INDIA INSURANCE<br>COMPANY LIMITED AND ANR  | BIRENDRA KUMAR  | DEBESH CH. GHOSH  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| 18          | MA/273/2014   | ABBAS ANSARI AND ORS<br><b>vs</b><br>SMT USHA DEVI AND ORS   | ARVIND KR LALL<br>CHETAN K. NAGESH  | BASAV CHATTERJEE<br>PRABHASH KUMAR<br>SWAPAN KUMAR SAMANTA  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| 19          | MA/375/2014   | RELIANCE GENERAL INSURANCE CO<br>LTD THROUGH ITS CENTRE MANAGER<br>SRI SOURAV BANERJEE<br><b>vs</b><br>LALITA DEVI AND ORS                 | AMIT KUMAR DAS<br>ANJANI KUMAR<br>CHANDRAJIT MUKHERJEE<br>MANISH KUMAR SINGH<br>SHRUTI SHRESTHA | RAJIV ANAND   |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| 20          | MA/383/2014   | SMT NIRU DEVI AND ORS<br><b>vs</b><br>SRI SHAILENDRA KUMAR<br>CHOUDHARY AND ORS  | BINIT CHANDRA   | MADHULIKA DASGUPTA<br>JASVINDAR MAZUMDAR<br>RAJESH KUMAR<br>VIKAS KUMAR<br>PRATIK SEN<br>RUPALI SHARON DUNGUNG<br>KUMAR VAIBHAV<br>GANESH C. JHA<br>NISHANT KUMAR ROY |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| 21          | MA/402/2014   | SMT PUSHPA DEVI AND ORS<br><b>vs</b><br>PRAVIN KUMAR BHAGAT AND ANR  | ARVIND KR LALL<br>CHETAN K. NAGESH  | MANISH KUMAR<br>GAURAV  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |   |   |
| <b>wt22</b> | MA/73/2015  | THE NEW INDIA ASSURANCE<br>COMPANY LIMITED REPRESENTED<br>THROUGH ITS DIVISIONAL OFFICE NO<br>1<br><b>vs</b><br>SMT PUSHPA DEVI AND ORS    | MANISH KUMAR  | ARVIND KR LALL  |
|             | MOTOR VEHICLES ACT, 1988<br>IA NO, 6993/2015 (For LIMITATION) |  |   |   |

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| 23 | MA/406/2014   | SMT GUDIYA DEVI AND ORS<br><b>vs</b><br>TASLIM ANSARI AND ORS  | ARVIND KR LALL                     | REKHA SINGH<br>HARENDRA KR SINGH<br>ARWIND KUMAR<br>PRABHASH CH. SINHA<br>MANISH KUMAR<br>DHARMENDRA KR MALITYAR |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 24 | MA/483/2014   | RUPA DEVI AND ORS<br><b>vs</b><br>BIJAY KUMAR BURMAN AND ANR   | SHEKHAR PRASAD SINHA               | ALOK LAL<br>SANTOSH KUMAR  |
|    | IA NO, 7393/2018 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988 |  |                                    |  |
| 25 | MA/488/2014   | SMT MARGINA BIBI AND ORS<br><b>vs</b><br>THE UNITED INDIA INSURANCE<br>COMPANY LIMITED THROUGH<br>DIVISIONAL MANAGER AND ANR               | BIRENDRA KUMAR                     | DEBESH CH. GHOSH   |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 26 | MA/197/2015   | UNITED INDIA INSURANCE COMPANY<br>LIMITED THROUGH ITS BRANCH<br>MANAGER<br><b>vs</b><br>SMT SUGIYA DEVI AND ORS                            | DEBESH CH. GHOSH                   | SHREE NIVAS ROY<br>ARVIND KR LALL  |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 27 | MA/237/2015   | BRANCH MANAGER MS UNITED INDIA<br>INSURANCE CO LTD THROUGH S N<br>SINGH<br><b>vs</b><br>SHARDHA DEVI AND ORS                               | MR.ASHUTOSH ANAND                  | ARUN KUMAR THAKUR<br>SHAILESH<br>SHEO KUMAR SINGH<br>Rakesh Kr. Sinha  |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 28 | MA/323/2015   | MOSOMAT SULEKHA DEVI AND ORS<br><b>vs</b><br>SACHIN ROY AND ANR  | ARVIND KR LALL<br>CHETAN K. NAGESH | LALIT YADAV<br>MUKESH KUMAR DUBEY  |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 29 | MA/360/2015   | THE BRANCH MANAGER THE<br>ORIENTAL INSURANCE COMPANY<br>LIMITED<br><b>vs</b><br>DHRUV PATI ALIAS DRAUPDI DEVI<br>ALIAS DRUPTI DEVI ADN ORS | MANISH KUMAR                       | MADHAV PRASAD<br>RAKHEE KUMARI<br>RAJIV ANAND<br>MD.YASIR ARAFAT   |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 30 | MA/389/2015   | THE ORIENTAL INSURANCE COMPANY<br>LTD REPRESENTED THR ITS SR<br>DIVISIONAL MANAGER<br><b>vs</b><br>MOHAN ORAON AND ANR                     | GANESH C. JHA                      | SUSHANT KR GANJHU<br>ARUN KUMAR  |
|    | IA NO, 4580/2015 (For Misc.)<br>MOTOR VEHICLES ACT 1939       |  |                                    |  |
| 31 | MA/445/2015   | SMT KARMI DEVI<br><b>vs</b><br>SATENDRA KUMAR SINGH AND ANR  | RAJIV ANAND                        | PINKY TIWARY<br>DHARMENDRA KR MALITYAR   |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 32 | MA/33/2016  | THE ORIENTAL INSURANCE COMPANY<br>LTD THROUGH BRANCH MANAGER<br><b>vs</b><br>MEENA DEVI AND ANR  | GANESH C. JHA                      | RAMESH KUMAR<br>MUKESH BIHARI LAL<br>SHEO KUMAR SINGH<br>JITENDRA TRIPATHI                                       |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |
| 33 | MA/58/2016  | ILYAS ANSARI<br><b>vs</b><br>AVINASH KUMAR AND ANR   | MUKESH BIHARI LAL                  | PRATIK SEN<br>JASVINDAR MAZUMDAR<br>ARCHI RAVI<br>ANKIT KUMAR<br>NISHANT KUMAR ROY<br>MR.ASHUTOSH ANAND          |
|    | MOTOR VEHICLES ACT, 1988                                      |  |                                    |  |

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| 34          | MA/86/2016  | THE ORIENTAL INSURANCE COMPANY LIMITED REPRESENTED THROUGH ITS LEGAL CELL<br><b>vs</b><br>MOST DULARI DEVI AND ORS                   | MANISH KUMAR<br>AMIT MISHRA                      | PURNENDU SHARAN<br>BINIT CHANDRA<br>KAUSHAL KISHOR MISHRA<br>SHARAD KAUSHAL                           |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 35          | MA/114/2016   | ORIENTAL INSURANCE CO LTD<br><b>vs</b><br>HRIDAY NARAYAN JHA AND ORS   | ALOK LAL<br>SANTOSH KUMAR                        | ABHAY KR TIWARI   |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 36          | MA/127/2016   | DEVCHAND MAHTO AND ORS<br><b>vs</b><br>MS CHANANI TRANSPORT AND ORS  | PRABHAT KR SINHA<br>SANTOSH KUMAR<br>DIWAKAR JHA | AMRITA SINHA<br>RAKESH KUMAR SINHA  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 37          | MA/131/2016   | THE BRANCH MANAGER THE ORIENTAL INSURANCE COMPANY LTD REPRR THE ITS SR DIVISIONAL MANAGER<br><b>vs</b><br>MAHESHWARI BARAKIN AND ORS | GANESH C. JHA                                    |   |
|             | IA NO, 1394/2016 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988 |  |  |   |
| 38          | MA/157/2016   | THE BRANCH MANAGER THE NEW INDIA ASSURANCE COMPANY LIMITED<br><b>vs</b><br>PUSPA DEVI AND ORS  | DEBESH CH. GHOSH                                 | ARVIND KR LALL<br>CHETAN K. NAGESH  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 39          | MA/213/2016   | THE DIVISIONAL MANAGER MS UNITED INDIA INSURANCE CO LTD<br><b>vs</b><br>PAWAN KUMAR SINHA AND ORS                                    | DEBESH CH. GHOSH                                 | AMIT KUMAR  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 40          | MA/413/2016   | BRANCH MANAGER ORIENTAL INSURANCE CO LTD<br><b>vs</b><br>CHINTA DEVI AND ORS   | ALOK LAL<br>SANTOSH KUMAR                        | ARVIND KR LALL  |
|             | IA NO, 5199/2016 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988 |  |  |   |
| 41          | MA/460/2016   | SMT TETRI DEVI AND ANR<br><b>vs</b><br>PAWAN KUMAR PODDAR AND ORS  | ARVIND KR LALL                                   | PRIYA AGARWAL<br>ALOK LAL<br>SANTOSH KUMAR<br>RAJIV ANAND   |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| <b>wt42</b> | MA/533/2016   | ORIENTAL INSURANCE CO LTD THROUGH THE DIVISIONAL MANAGER<br><b>vs</b><br>NIVEDITA GUPTA AND ORS                                      | ALOK LAL<br>SANTOSH KUMAR                        | PRIYA AGARWAL<br>ARVIND KR LALL<br>RAJIV ANAND  |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 43          | MA/595/2016   | JUBEDA KHATOON AND ORS<br><b>vs</b><br>RAMANAND NARAYAN DEO AND ORS  | ARVIND KR LALL                                   | AMRESH KUMAR<br>PRASHANT KUMAR RAI<br>PRABHASH CH. SINHA<br>MUKESH KUMAR DUBEY<br>PRAKASH CHANDRA ROY |
|             | MOTOR VEHICLES ACT, 1988                                      |  |  |   |
| 44          | MA/700/2017   | MS NEW INDIA ASSURANCE COMPANY LTD THROUGH ITS DIVISIONAL OFFICE NO 1<br><b>vs</b><br>MOST ASHA DEVI AND ORS                         | MANISH KUMAR<br>AMIT MISHRA                      | NIRAJ KISHORE   |
|             | IA NO, 2751/2019, 2752/2019<br>MOTOR VEHICLES ACT, 1988       |  |  |   |

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| 45  | MA/85/2018  | MS IFFCO TOKIO GENERAL<br>INSURANCE CO LTD THROUGH ITS<br>VICE PRESIDENT SAIKAT SARKAR<br><b>vs</b><br>MERRY SORENG   | MR.ASHUTOSH ANAND  | RANISH KUMAR<br>MD. ZAID AHMED<br>PRAVIN KR RANA<br>PRABHAT KR<br>BHATTACHARJEE<br>RAMA KANT KUMAR |
| IA NO, 11609/2019 (For For Filing Suppl. affidavit/additional document)<br>MOTOR VEHICLES ACT, 1988 |             |   |  |  |
| <b>wt46</b>   | MA/90/2018  | MS IFFCO TOKIO GENERAL<br>INSURANCE CO LTD THROUGH ITS<br>VICE PRESIDENT SAIKAT SARKAR<br><b>vs</b><br>MERRY DUNGUNG  | MR.ASHUTOSH ANAND  | MD. ZAID AHMED<br>TALAT PARWEEN<br>PRAVIN KR RANA<br>PRABHAT KR<br>BHATTACHARJEE                   |
| MOTOR VEHICLES ACT, 1988  |             |   |  |  |
| IA NO, 11592/2019 (For For Filing Suppl. affidavit/additional document)                             |             |   |  |  |
| 47  | MA/243/2018 | UNITED INDIA INSURANCE COMPANY<br>LTD REPRESENTED THROUGH ITS SR<br>DIVISIONAL MANAGER<br><b>vs</b><br>RUPA DEVI      | GANESH C. JHA  |  |
| MOTOR VEHICLES ACT, 1988  |             |   |  |  |
| 48  | MA/331/2018 | THE BRANCH MANAGER UNITED<br>INDIA INSURANCE COMPANY<br><b>vs</b><br>ANANDI PRASAD CHOUDHARY                          | MANISH KUMAR<br>AMIT MISHRA  | ARVIND KUMAR CHOUDHARY<br>ROHIT AGARWAL<br>SHAMBHU NATH TIWARI<br>DEBESH CH. GHOSH                 |
| IA NO, 4840/2018 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                                       |             |   |  |  |
| 49  | MA/340/2018 | ADITYA YADAV<br><b>vs</b><br>HARBANSH SINGH   | VIJAY KUMAR SHARMA   | GANESH C. JHA  |
| IA NO, 4877/2018 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                                       |             |   |  |  |
| 50  | MA/658/2018 | RELIANCE GENERAL INSURANCE<br>COMPANY LIMITED THROUGH SRI<br>JITENDRA KUMAR PANDIT<br><b>vs</b><br>ANIL PRASAD SINGH  | ANJANI KUMAR<br>AMIT KUMAR DAS<br>PUJA KUMARI<br>SHIVAM UTKARSH SAHAY<br>KUMAR BASANT NARAYAN<br>SWATI SHALINI | LALAN KR SINGH   |
| MOTOR VEHICLES ACT, 1988  |             |   |  |  |
| <b>wt51</b>   | MA/646/2018 | RELIANCE GENERAL INSURANCE<br>COMPANY LIMITED THROUGH SRI<br>JITENDRA KUMAR PANDIT<br><b>vs</b><br>KUNDAN KUMAR SINGH | AMIT KUMAR DAS<br>ANJANI KUMAR<br>PUJA KUMARI<br>SHIVAM UTKARSH SAHAY<br>KUMAR BASANT NARAYAN                  |  |
| MOTOR VEHICLES ACT, 1988  |             |   |  |  |
| <b>wt52</b>   | MA/647/2018 | RELIANCE GENERAL INSURANCE<br>COMPANY LIMITED THROUGH SRI<br>JITENDRA KUMAR PANDIT<br><b>vs</b><br>ANIL PRASAD SINGH  | AMIT KUMAR DAS<br>ANJANI KUMAR<br>PUJA KUMARI<br>SHIVAM UTKARSH SAHAY<br>KUMAR BASANT NARAYAN                  |  |
| MOTOR VEHICLES ACT, 1988  |             |   |  |  |
| <b>wt53</b>   | MA/657/2018 | RELIANCE GENERAL INSURANCE<br>COMPANY LIMITED THROUGH SRI<br>JITENDRA KUMAR PANDIT<br><b>vs</b><br>KUNDAN KUMAR SINGH | AMIT KUMAR DAS<br>ANJANI KUMAR<br>PUJA KUMARI<br>SHIVAM UTKARSH SAHAY<br>SWATI SHALINI                         |  |
| MOTOR VEHICLES ACT, 1988  |             |   |  |  |
| 54  | MA/669/2018 | RELIANCE GENERAL INSURANCE<br>COMPANY LIMITED THROUGH SRI<br>JITENDRA KUMAR PANDIT<br><b>vs</b><br>MR RAMJI PANDIT    | AMIT KUMAR DAS<br>ANJANI KUMAR<br>PUJA KUMARI<br>SHIVAM UTKARSH SAHAY  |  |
| IA NO, 11463/2018 (For LIMITATION)<br>MOTOR VEHICLES ACT, 1988                                      |             |   |  |  |



NATIONAL LOK ADALAT CAUSELIST For Saturday The 8<sup>th</sup> February 2020

COURT NO. 3

SINGLE BENCH (BENCH ID-24732)

AT 11:00 AM

HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

**Lok Adalat**

|  |                  |   |   |  |
|--|------------------|---|---|--|
| 1  | W.P(C)/3002/2002 | URMILA AGRO FARM THROUGH ITS<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   | G.M.MISRA<br>UMESH MISHRA                             | S.C.III  |
| 2  | W.P(S)/2758/2009 | ANWAR ALI KHAN<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   |   | SR.S.C.II  |
| IA NO, 2769/2009 (For 0)<br>SERVICE RELATING TO STATE GOVT.-00 |                  |   |   |  |
| 3  | W.P(S)/1344/2010 | BIMAL KUMAR SINHA<br><b>vs</b><br>STATE OF JHARKHAND AND ORS  | MAHESH TEWARI<br>JAY SHANKAR PANDEY<br>ANJANA KUMARI  | G.P.III<br>S.SHRIVASTAVA<br>S.P.ROY (G.A.-BIHAR)   |
| RETIREMENT BENEFIT CUM PENSION                                 |                  |   |   |  |
| 4  | W.P(S)/2197/2010 | SUBHASH CHANDRA JHA<br><b>vs</b><br>STATE OF JHARKHAND AND ANR  | B.P.TETARBE<br>MAMTA CHOUDHURY                        | G.P.III  |
| IA NO, 8277/2013 (For Misc.)<br>RETIREMENT BENEFIT CUM PENSION |                  |   |   |  |
| 5  | W.P(S)/3119/2011 | BALESHWAR SINGH<br><b>vs</b><br>DHANBAD MUNICIPAL CORPORATION   | PINKI RAY<br>VISHAL KUMAR SINHA<br>VIJAY RANJAN SINHA | INDRAJIT SINHA   |
| RETIREMENT BENEFIT CUM PENSION                                 |                  |   |   |  |
| 6  | W.P(S)/5642/2011 | SANJAY KUMAR JHA AND ANR<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   | A.K.SAHANI<br>NEELANJAN CHATTERJEE                    | AJIT KUMAR (A.A.G.)<br>YOGENDRA PRASAD<br>RICHASANCHITA                                  |
| SALARY MATTER  |                  |   |   |  |
| 7  | W.P(S)/6074/2011 | GURUBARI SINGH □ BALIKA SINGH<br><b>vs</b><br>STATE OF JHARKHAND AND ORS  | ARUP KUMAR DEY<br>RAGINI                              | AJIT KUMAR (A.A.G.)<br>AMRENDRA PRADHAN<br>YOGENDRA PRASAD<br>RICHASANCHITA              |
| RETIREMENT BENEFIT CUM PENSION                                 |                  |   |   |  |
| 8  | W.P(S)/6582/2011 | SANJEEV KUMAR<br><b>vs</b><br>STATE OF JHARKHAND AND ORS  |   | AJIT KUMAR (A.A.G.)<br>YOGENDRA PRASAD<br>RICHASANCHITA                                  |
| SERVICE RELATING TO STATE GOVT.-00                             |                  |   |   |  |
| 9  | W.P(S)/6617/2011 | NOOR JAHAN KHATOON<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   | JITENDRA KUMAR DEO                                    | AJIT KUMAR (A.A.G.)<br>YOGENDRA PRASAD<br>RICHASANCHITA<br>S.SHRIVASTAVA                 |
| SERVICE RESIDUARY  |                  |   |   |  |
| 10   | W.P(S)/1338/2012 | SOHRAB KHAN<br><b>vs</b><br>STATE OF JHARKHAND AND ANR  | A.K.SAHANI<br>AJIT KUMAR                              | A.G.<br>MANOJ KR. NO.3<br>PRABHAT KR SINHA   |
| RETIREMENT BENEFIT CUM PENSION                                 |                  |   |   |  |
| 11   | W.P(S)/2263/2012 | DUDHESHWAR PANDIT<br><b>vs</b><br>STATE OF JHARKHAND AND ORS  | VINEET KR.VASHISTHA<br>ABHINESH KUMAR                 | AJIT KUMAR (A.A.G.)<br>YOGENDRA PRASAD<br>RICHASANCHITA<br>S.SRIVASTAVA                  |
| SERVICE RELATING TO STATE GOVT.-00                             |                  |   |   |  |
| 12   | W.P(S)/5262/2012 | KESHRI NANDAN SINGH<br><b>vs</b><br>URBAN DEVELOPMENT DEPARTMENT  | KRISHNA SHANKAR                                       | LAL C. NATH SHADEO<br>BHAWESH KUMAR  |
| RETIREMENT BENEFIT CUM PENSION                                 |                  |   |   |  |
| 13   | W.P(S)/7513/2012 | LAKHAN RAM<br><b>vs</b><br>MS CENTRAL COALFIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR AND ORS | RAJESH KR MAHTHA                                      | LAL CHANDRAHAS NATH<br>SHAHEDEO<br>BHAIYA V. KUMAR<br>NEELAM TIWARY<br>PRASHANT KR SINGH |
| SALARY MATTER  |                  |   |   |  |

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| 14 | W.P(S)/7536/2012               | BIRAJO DEVI<br><b>vs</b><br>MS CENTRAL COALFIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR AND ORS         | AJIT KUMAR<br>OM PRAKASH PRASAD<br>AMRITA BANERJEE             | ARBIND KUMAR<br>GANESH C. JHA<br>AMIT KUMAR DAS   |
|    | SALARY MATTER                  |  |  |   |
| 15 | W.P(S)/130/2013                | GANESH PRASAD SINGH<br><b>vs</b><br>DRINKING WATER AND SANITATION  | RUPESH SINGH<br>AMRENDRA PRADHAN<br>ABHAY KR TIWARI            | LAL C. NATH SHADEO<br>SUDARSHAN SHRIVASTAVA   |
|    | RETIREMENT BENEFIT CUM PENSION |  |  |   |
| 16 | W.P(S)/1183/2013               | RAM KEWAL THAKUR<br><b>vs</b><br>DRINKING WATER AND SANITATION   | S. K. MURTTY   | AJIT KUMAR<br>YOGENDRA PRASAD<br>RICHA SANCHITA   |
|    | RETIREMENT BENEFIT CUM PENSION |  |  |   |
| 17 | W.P(S)/1507/2013               | ARUN KUMAR SINGH<br><b>vs</b><br>ROAD CONSTRUCTION   | KRISHNA MURARI   | LAL C. NATH SHADEO<br>SUNIL KUMAR AGARWAL<br>GAUTAM RAKESH  |
|    | IA NO, 2769/2014 (For Misc.)   |  |  |   |
|    | SALARY MATTER                  |  |  |   |
| 18 | W.P(S)/6999/2013               | V A ABRAHAM<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.  | RITU KUMAR<br>NIKI SINHA<br>SAMAVESH BHANJ DEO<br>VIKASH KUMAR | AJIT KUMAR<br>YOGENDRA PRASAD<br>RICHA SANCHITA<br>DR.ASHOK KR.SINGH<br>BIJAY KR SINHA  |
|    | RETIREMENT BENEFIT CUM PENSION |  |  |   |
| 19 | W.P(S)/7741/2013               | CHANDRA KUMAR PANDEY<br><b>vs</b><br>POLICE  | JAI SHANKAR TRIPATHI<br>MANJULA UPADHYAY<br>PRADEEP KR.CHOUBEY | A.G<br>SUDARSHAN SHRIVASTAVA<br>AJIT KUMAR<br>PRASHANT KR SINGH<br>PRABHAT KR SINHA   |
|    | RETIREMENT BENEFIT CUM PENSION |  |  |   |
| 20 | Cont.(CvI)/357/2014            | PROF ABHIMANYU SHUKLA<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS   | SHREE KRISHNA PANDEY<br>NAGENDRA TIWARI<br>SANJAY KUMAR TIWARI | SANJAY PIPRAWALL<br>RAKESH KUMAR SHAHI<br>HIMANSHU KR MEHTA<br>ABDUL ALLAM, SR.ADV.   |
|    | CONTEMPT OF COURTS ACT 1971    |  |  |   |
| 21 | W.P(C)/1318/2014               | BIJENDRA NARAYAN SINGH<br><b>vs</b><br>HOME DEPARTMENT   | SURESH KUMAR   | LAL CHANDRAHAS NATH<br>SHAHEDEO<br>A.G<br>AJIT KUMAR<br>RICHA SANCHITA<br>SUNIL KUMAR AGARWAL<br>PRABHAT KR SINHA                                     |
| 22 | W.P(S)/3936/2014               | HAZRA KHATOON AND ANR<br><b>vs</b><br>BHARAT COAKING COAL LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR AND ORS | OM PRAKASH PRASAD<br>PRAVEEN AKHOURI                           | AMIT KUMAR DAS<br>SAUMYA PANDEY<br>ANOOP KR MEHTA<br>AMIT KR SINHA  |
|    | COMPANSSIONATE APPOINTMENT     |  |  |   |
| 23 | W.P(S)/4243/2014               | MOST ANITA DEVI<br><b>vs</b><br>CENTRAL COAL FIELD LTD THROUGH<br>ITS CHAIRMAN CUM MANAGING<br>DIRECTOR AND ORS            | OM PRAKASH PRASAD<br>ABHIJEET KR SINGH                         | LAL CHANDRAHAS NATH<br>SHAHEDEO<br>AMIT KUMAR DAS<br>MRITUNJAY CHAUDHARY<br>PRASHANT VIDYARTHI<br>PRASHANT KR SINGH<br>NEELAM TIWARY<br>SHANKAR SINGH |
|    | RETIREMENT BENEFIT CUM PENSION |  |  |   |
| 24 | W.P(S)/4581/2014               | SHIVRANI NONIA<br><b>vs</b><br>MS CENTRAL COAL FIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR AND ORS     | CHANDRAJIT MUKHERJEE<br>ANJANI KUMAR                           | RASHI R TIRKEY<br>DILIP KR CHAKRAVERTY<br>RAMESH KUMAR  |
|    | COMPASSIONATE APPOINTMENT      |  |  |   |

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| 25 | W.P(S)/1672/2015   | MD MUSTAQUE AHMAD<br><b>vs</b><br>HOME DEPARTMENT   | AZEEMUDDIN   | RAVI SHANKAR MAJUMDAR<br>SUDARSHAN SHRIVASTAVA<br>MANOJ KR. NO.3<br>AJIT KUMAR<br>HEMANT KR GUPTA                  |
|    | RETIREMENT BENEFIT CUM PENSION   |   |  |  |
| 26 | W.P(S)/4412/2015   | VEENA PRASAD<br><b>vs</b><br>HUMAN RESOURCES DEPARTMENT   | VIKESH KUMAR<br>AJIT KUMAR   | ABHAY KR MISHRA<br>KRISHNA SHANKAR   |
|    | RETIREMENT BENEFIT CUM PENSION   |   |  |  |
| 27 | W.P(L)/3997/2016   | GENERAL MANAGER MUGMA AREA OF<br>EASTERN COALFIELDS LIMITED THR<br>SRI PAWAN KUMAR SINGH<br><b>vs</b><br>BHUSAN NONIA | ANOOP KR MEHTA<br>AMIT KR SINHA  | RAJIV N. PRASAD<br>RAJESH KUMAR  |
|    | QUASHING MATTER  |   |  |  |
| 28 | W.P(S)/5161/2016   | MAHENDRA SARMA<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>ITS DIRECTOR GENERAL OF POLICE<br>AND ORS            | SARVENDRA KUMAR  | SUDARSHAN SHRIVASTAVA<br>AJIT KUMAR<br>DHANAJAY KR DUBEY<br>SURESH KUMAR<br>DHANANJAY KR PATHAK<br>RICHIA SANCHITA |
|    | ACP MATTER   |   |  |  |
| 29 | W.P(S)/294/2017  | GOPAL CHANDRA SHAW<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   | FAIZ UR RAHMAN<br>JAY SHANKAR TIWARY<br>AMIT SINHA<br>NITISH RANJAN SINHA<br>NEETA KRISHNA | RAJIV ANAND<br>AMIT KR VERMA<br>PRASHANT PALLAV  |
|    | RETIREMENT BENEFIT CUM PENSION   |   |  |  |
| 30 | W.P(S)/2205/2017   | JAI PRAKASH CHOUDHARY<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>ITS CHIEF SECRETARY AND ANR                   | ASHIM KR SAHANI<br>VIKESH KUMAR<br>AJIT KUMAR  | JAYANT FRANKLIN TOPPO  |
|    | RETIREMENT BENEFIT CUM PENSION   |   |  |  |
| 31 | W.P(S)/2391/2017   | MADHUR SHYAM KUNJ<br><b>vs</b><br>HEALTH  | RAKHI RANI   | NIPUN BAKSHI<br>RAJESH KUMAR<br>SHAHID KHAN<br>MANINDRA KR SINHA<br>SURESH KUMAR<br>AMIT KUMAR                     |
|    | RETIREMENT BENEFIT CUM PENSION   |   |  |  |
| 32 | W.P(S)/6571/2017   | SANTOSH KUMAR<br><b>vs</b><br>CENTRAL COALFIELDS LTD THROUGH<br>ITS CHAIRMAN CUM MANAGING<br>DIRECTOR AND ORS         | KUMAR HARSH<br>ADITYA RAMAN  | AMIT KUMAR DAS<br>LALIT YADAV<br>VIKASH KUMAR  |
|    | COMPASSIONATE APPOINTMENT  |   |  |  |
| 33 | W.P(S)/43/2018   | BINOD KUMAR RANA<br><b>vs</b><br>ROAD CONSTRUCTION  | RUPESH SINGH<br>AMRENDRA PRADHAN<br>KUMAR SOURAV CHATTERJEE                                | SHAHID KHAN<br>SUDARSHAN SHRIVASTAVA<br>NIPUN BAKSHI   |
|    | IA NO, 6253/2019 (For Grant of interim order)<br>REGULARISATION                  |   |  |  |
| 34 | Cont.(CvI)/369/2018  | MEDHA VRATA SHARMA<br><b>vs</b><br>THE STATE OF JHARKHAND   | SHEELA PRASAD  | HIMANSHU KR MEHTA<br>ANOOP KR MEHTA  |
|    | CONTEMPT OF COURTS ACT 1971  |   |  |  |
| 35 | Cont.(CvI)/801/2018  | JAMES SURIN<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE SECRETARY AMRENDRA PRATAP<br>SINGH H R D DEPTT      | MANOJ PRASAD<br>SANTOSH KUMAR SONI   | HIMANSHU KR MEHTA  |
|    | CONTEMPT OF COURTS ACT 1971  |   |  |  |
| 36 | W.P(S)/3447/2018   | GUDDU MANDAL<br><b>vs</b><br>THE UNION OF INDIA   | SUDHANSHU SHEKHAR<br>CHOUDHARY<br>AMAN SEHKHAR   | GAUTAM RAKESH<br>SUBHASH CHANDRA<br>PRAKASH  |
|    | IA NO, 1040/2020 (For Joint Comprise Petition)<br>RETIREMENT BENEFIT CUM PENSION |   |  |  |



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| 37 | W.P(S)/3877/2018     | SARWANAND RAM<br><b>vs</b><br>THE STATE OF JHARKHAND   | RAJNI KANT OJHA<br>SURESH KUMAR SINGH            | SHAHID KHAN<br>NIPUN BAKSHI<br>SURESH KUMAR                          |
|    |                      | RETIREMENT BENEFIT CUM PENSION   |  |  |
| 38 | W.P(S)/4390/2018     | BOBY DEVI<br><b>vs</b><br>CENTRAL COAL FIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR                                 | DEEN BANDHU<br>OM PRAKASH PRASAD                 | PRASHANT KR SINGH<br>AMIT KUMAR DAS                                  |
|    |                      | RETIREMENT BENEFIT CUM PENSION   |  |  |
| 39 | W.P(S)/4483/2018     | AKHILESHWAR KUMAR SRIVASTAVA<br><b>vs</b><br>DAMODAR VALLEY CORPORATION<br>THROUGH ITS EXECUTIVE DIRECTOR<br>HR                        | BIJAY KR SINHA                                   | TAPASH KABIRAJ<br>PRASHANT KR SINGH                                  |
|    |                      | SALARY MATTER  |  |  |
| 40 | W.P(S)/6203/2018     | LALDHARI SAHU<br><b>vs</b><br>THE STATE OF JHARKHAND   | MUNNA LAL YADAV                                  | SHAHID KHAN<br>NIPUN BAKSHI  |
|    |                      | SERVICE RESIDUARY  |  |  |
| 41 | W.P(S)/6662/2018     | MANGAL<br><b>vs</b><br>THE CENTRAL COALFIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR                                 | SAURABH SHEKHAR<br>RISHI RAJ VERMA               | AMIT KUMAR DAS<br>AMIT KR SINHA                                      |
|    |                      | PAY SCALE MATTER   |  |  |
| 42 | W.P(S)/6825/2018     | SAFIRAN<br><b>vs</b><br>THE CENTRAL COALFIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR                                | SAURABH SHEKHAR<br>RISHI RAJ VERMA               | AMIT KUMAR DAS<br>AMIT KR SINHA                                      |
|    |                      | PAY SCALE MATTER   |  |  |
| 43 | W.P(S)/418/2019      | BHOLA 2<br><b>vs</b><br>MS BHARAT COKING COAL LTD<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR                                     | AJAY KR SINGH                                    | AJIT KUMAR<br>INDRAJIT SINHA<br>MANOJ TANDON AC<br>PRASHANT KR SINGH |
|    |                      | PROVIDENT FUND   |  |  |
| 44 | W.P(C)/737/2019      | MS EASTERN COALFIELDS LTD<br>THROUGH SRI SADANAND SUMAN<br><b>vs</b><br>STATE OF JHARKHAND THROUGH ITS<br>SECRETARY DEPARTMENT OF HOME | ANOOP KR MEHTA<br>SAUMYA PANDEY<br>AMIT KR SINHA | AJIT KUMAR   |
|    |                      | MINES MATTER   |  |  |
| 45 | Cont.(CvI)/1064/2019 | ALKA DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND   | BIJAY KR SINHA                                   | RUPESH SINGH<br>AJIT KUMAR   |
|    |                      | CONTEMPT OF COURTS ACT 1971  |  |  |
| 46 | W.P(S)/1879/2019     | RAM PRASAD<br><b>vs</b><br>JHARKHAND MINERAL AREA<br>DEVELOPMENT AUTHORITY THROUGH<br>ITS MANAGING DIRECTOR                            | AJAY KR SINGH                                    | MAHAVIR PD SINHA   |
|    |                      | RETIREMENT BENEFIT CUM PENSION   |  |  |
| 47 | W.P(S)/1880/2019     | RAMASHISH SHARMA<br><b>vs</b><br>JHARKHAND MINERAL AREA<br>DEVELOPMENT AUTHORITY THROUGH<br>ITS MANAGING DIRECTOR                      | AJAY KR SINGH                                    | MAHAVIR PD SINHA   |
|    |                      | RETIREMENT BENEFIT CUM PENSION   |  |  |
| 48 | W.P(S)/2040/2019     | SUMITRA RANI SINHA<br><b>vs</b><br>THE STATE OF JHARKHAND THROUGH<br>THE SECRETARY DEPARTMENT OF<br>HEALTH                             | SHANKAR LAL AGARWAL                              | PRABHAT KR SINHA   |
|    |                      | RETIREMENT BENEFIT CUM PENSION   |  |  |

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| 49 | W.P(S)/3458/2019 | KAMLESH KUMAR KARN<br><b>vs</b><br>STATE OF JHARKHAND<br><br>RETIREMENT BENEFIT CUM PENSION   | BIJAY KR SINHA   | MANOJ KR   |
| 50 | W.P(S)/3749/2019 | SHESH NATH SINGH<br><b>vs</b><br>STATE OF JHARKHAND<br><br>LEAVE ENCASHMENT   | ARBIND KUMAR   | ABHISHEK SINHA   |
| 51 | W.P(S)/3810/2019 | SMT ANASTACIA XAXA<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>RETIREMENT BENEFIT CUM PENSION   | BINOD KUMAR<br>SUJIT SINHA   | ANOOP KR MEHTA   |
| 52 | W.P(S)/3831/2019 | MRS SHAKUNTALA DAS<br><b>vs</b><br>THE RANCHI UNIVERSITY THROUGH<br>ITS VICE CHANCELLOR<br><br>RETIREMENT BENEFIT CUM PENSION               | SHREE KRISHNA PANDEY<br>ASHRAF ANSARI<br>NILADRI S. MUKHARJEE<br>AWADHESH PANDEY | ANOOP KR MEHTA<br>DARSHANA PODDAR MISHRA<br>NIPUN BAKSHI |
| 53 | W.P(S)/4695/2019 | BUDHNI DEVI<br><b>vs</b><br>MS CENTRAL COALFIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR<br><br>COMPASSIONATE APPOINTMENT | SHRUTI SHRESTHA<br>AJIT KUMAR SINGH  | AMIT KUMAR DAS<br>AMIT KR SINHA                          |
| 54 | W.P(S)/6937/2019 | RAVINDRA KUMAR NAGESIYA<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>RETIREMENT BENEFIT CUM PENSION  | PRAVIN KR RANA   | HIMANSHU KR MEHTA<br>SURESH KUMAR                        |
| 55 | W.P(S)/6971/2019 | MUNUWA DEVI<br><b>vs</b><br>CENTRAL COAL FIELDS LIMITED<br>THROUGH ITS CHAIRMAN CUM<br>MANAGING DIRECTOR<br><br>DEATH CUM RETIRAL BENEFIT   | OM PRAKASH PRASAD<br>DEEN BANDHU   | AMIT KUMAR DAS<br>PRASHANT KR SINGH                      |
| 56 | WP/242/2020      | VIDYA NATH PANDEY<br><b>vs</b><br>THE STATE OF JHARKHAND<br><br>LEAVE ENCASHMENT  | HARENDRA KR MAHATO<br>AHALYA MAHATO  | NAVIN KR SINGH   |

Pre litigation matters

National Lok Adalat

COURT NO. 3

HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Compassionate Appointment matters

| S.L.No. | Name of the appointee       | Central Coalfields Ltd   |
|---------|-----------------------------|--------------------------|
| 1.      | Smt. Nageshwari Devi        | CCL(Barka sayal Area)    |
| 2.      | Sri Ramesh Kumar            | CCL(Barka sayal Area)    |
| 3.      | Sri Avinash Kumar           | CCL(Barka sayal Area)    |
| 4.      | Sri Vikrant Kumar           | CCL(Barka sayal Area)    |
| 5.      | Sri Rais Kausar             | CCL(Barka sayal Area)    |
| 6.      | Sri Budhna Ganjhu           | CCI (Piparwar Area)      |
| 7.      | Sri Virendra Kumar Ganjhu   | CCI (Piparwar Area)      |
| 8.      | Sri. Harbhajan Kumar        | CCI (Piparwar Area)      |
| 9.      | Smt. Sunita Devi            | CCL (Kathara Area)       |
| 10.     | Sri. Ajay Kant              | CCL (Kathara Area)       |
| 11.     | Sri. Manish Kumar           | CCL (Kathara Area)       |
| 12.     | Sri. Biku Kumar             | CCL (Kathara Area)       |
| 13.     | Smt Binita Devi             | CCL (Kathara Area)       |
| 14.     | Smt. Malti Devi             | CCL (Dhori Area)         |
| 15.     | Md. Mehtab Alam             | CCL (Giridih Area)       |
| 16.     | Md. Kudrat                  | CCL (Kuju Area)          |
| 17.     | Sri. Ajay Kumar             | CCL (Kuju Area)          |
| 18.     | Smt. Poonam Kumari          | CCL (Kuju Area)          |
| 19.     | Sri. Lakhan Bhuiya          | CCL (Kuju Area)          |
| 20.     | Sri. Nirmal Kumar Singh     | CCL (B & K Area )        |
| 21.     | Sri Basant Hari             | CCL (B & K Area )        |
| 22.     | Miss Pyari Kumari           | CCL (B & K Area )        |
| 23.     | Sri. Raju Kumar Pankaj      | CCL (B & K Area )        |
| 24.     | Sri. Gouri Shankar Gupta    | CCL (B & K Area )        |
| 25.     | Sri. Bhagwat Mahto          | CCL (B & K Area )        |
| 26.     | Sri. Santosh Kumar          | CCL (B & K Area )        |
| 27.     | Sri. Sandeep Kumar          | CCL (N.K Area)           |
| 28.     | Sri. Goutam                 | CCL (N.K Area)           |
| 29.     | Sri. Samil Kumar Lohra      | CCL (N.K Area)           |
| 30.     | Sri. Babulal Oraon          | CCL (N.K Area)           |
| 31.     | Sri. Dinesh Munda           | CCL (N.K Area)           |
| 32.     | Sri. Jatru Oraon            | CCL (Hazaribagh Area)    |
| 33.     | Sri Sunny Munda             | CCL (Hazaribagh Area)    |
| 34.     | Miss. Bholi Kumari          | CCL (Hazaribagh Area)    |
| 35.     | Sri. Mani Ram Manjhi        | CCL (Rajrappa Area)      |
| 36.     | Sri. Balkrishna Kumar Mahto | CCL (Rajrappa Area)      |
| 37.     | Md. Saif Ali                | CCL (Rajrappa Area)      |
| 38.     | Sri. Ashok Ganjhu           | CCL (Crs Barkakana Area) |